

Minutes of the Meeting dt. 24.09.2013

Present :

1. Smt. Deepak Sandhu, Chief Information Commissioner
2. Shri Vijai Sharma, Information Commissioner
3. Shri Rajiv Mathur, Information Commissioner
4. Shri Basant Seth, Information Commissioner
5. The Secretary and other officers assisted the Commission.

A presentation on the circular dated 15.04.2013 of the DOPT regarding suo-moto disclosure was made by the Director (P).

The Commission appreciated the efforts of the DOPT for issuing such an exhaustive circular for necessary compliance of the suo-moto disclosure by the Ministry/Departments/Public Authority. However, it was felt that the Commission presently do not have the adequate staff and wherewithal to take up test audit of the disclosures of the Ministry/Departments/Public Authorities.

After seeing the presentation on parameters of the audit suggested by DOPT in respect of suo moto disclosures under Section 4, the Commission desired that adequate officials/staff and other instrumentalities be provided by the Government to the Commission for effecting the guidelines issued by DOPT.

The Commission directed that detailed proposal be prepared in the line of earlier proposal of WATS - Wing for Accountability & Transparency Studies by the Secretary and JS (Admin).

The Commission directed to present them with the status of the proposal in the next meeting.

The Commission discussed that the, status of the cases including its pendency, decisions, cause list and the penalty list should be maintained.